

5. Messages from R.S. MAGHA 15, 1997 (SAKA) Committee on Absence 6 of Members-Mts. & Report

11.02 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Industrial Disputes (Amendment) Bill, 1976, which has been passed by the Rajya Sabha at its sitting held on the 2nd February, 1976."
- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 2nd February, 1976, agreed without any amendment to the Press Council (Repeal) Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 28th January, 1976."
- (iii) "In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 3rd February, 1976, agreed to the following amendment made by the Lok Sabha at its sitting held on the 30th January, 1976, in the Motor Vehicles (Amendment) Bill, 1976:—

Enacting Formula

That at page 1, line 1,—
for "Twenty-sixth"
substitute "Twenty-seventh".

- (iv) "In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 3rd February, 1976, agreed to the following amendment made by the Lok Sabha at its sitting held on the 30th January, 1976, in the Equal Remuneration Bill, 1976:—

Enacting Formula

That at page 1, line 1,—
for "Twenty-sixth"
substitute "Twenty-seventh".

11.04 hrs.

INDUSTRIAL DISPUTES (AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL: Sir, I lay on the Table of the House the Industrial Disputes (Amendment) Bill, 1976, as passed by Rajya Sabha.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

(i) MINUTES

SHRI S. M. SIDDAYYA (Chamarajanagar): I beg to lay on the Table Minutes of the sittings of the Committee on Absence of Members from the Sittings of the House held on the 23rd January, and 3rd February, 1976.

(ii) TWENTY-FOURTH REPORT

SHRI S. M. SIDDAYYA: I beg to present the Twenty-fourth Report of the Committee on Absence of Members from the Sittings of the House.